

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)  
TIS HAZARI COURTS : DELHI

ORDER

Following committee is hereby constituted in West District with immediate effect :-

Name of the Committee	Name of the Officer	Designated as	Concerned Branch
Committee to maintain cordial relations between Bench and Bar.	The Principal District & Sessions Judge	Chairperson	General Branch (West)
	The President, Delhi Bar Association, THC, Delhi.	Member	
	The Secretary, Delhi Bar Association, THC, Delhi.	Member	

Further the correspondence with the High Court of Delhi, New Delhi will be done only through the undersigned.

*Vinod Kumar*  
(VINOD KUMAR) 09/8/2024

PRINCIPAL DISTRICT & SESSIONS JUDGE  
(WEST DISTRICT) *NP*

No 1013/24854-24893 /Committee/Gaz./PDJ West/2024

Dated, Delhi the 09/8/24 *NP*

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Delhi
3. The Principal District & Sessions Judge, all district, Delhi/New Delhi.
4. The Secretary, DLSA, West District, Tis Hazari Courts, Delhi.
5. All the Branch Incharge/DDO of West District, Tis Hazari Courts, Delhi.
6. The Branch Incharge, Judicial Branch, Central District, Tis Hazari Courts, Delhi.
7. The Branch Incharge, Library, Tis Hazari Courts, Delhi.
8. The PS to the undersigned
9. The Reader to the undersigned
10. O/o CMM, West District, Tis Hazari Courts, Delhi.
11. For uploading on LAYERS.
12. For uploading on centralized website through LAYERS.

*Vinod Kumar* 09/8/2024

PRINCIPAL DISTRICT & SESSIONS JUDGE  
(WEST DISTRICT) *NP*